

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.07.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

### **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 666 of 2022	Anil Singh (Suspended Director) Linaks Microelectronics Ltd. Vs. Canara Bank & Ors.	Prateek Dhanda	Abhishek Naik-R1 Abhishek Anand-R2
2.	Comp. App. (AT) (Ins) No. 740 of 2022	Sudip Dutta @ Sudip Bijoy Dutta Vs. State Bank of India & Anr.  <b>With</b>	Anando Mukherjee	Ashwini Kr. Singh Joydip Mukherjee-R1 Rubina Khan-R2

### **For Admission (After Notice)**

3.	Comp. App. (AT) (Ins) No. 807 of 2021	Sudip Dutta @ Sudip Bijoy Dutta Vs. State Bank of India	Kumar Anurag Singh	Ashwini Kr. Singh Joydip Mukherjee
4.	Comp. App. (AT) (Ins) No. 1040 of 2021	Canara Bank (Erstwhile Syndicate Bank) Vs. Supreme Alloys Ltd. & Anr.	Abhishek Naik	Sameer Rohatgi Manohar Malik-R2
5.	Comp. App. (AT) (Ins) No. 1044 of 2021	Neeraj Chaudhary Vs. Fontal Flexipack Ltd. & Anr.	Dhruv Gupta	B.Roy
6.	Comp. App. (AT) (Ins) No. 1046 of 2021	Vijay Chhabra & Anr. Vs. Resolution Professional of M/S Today Homes Noida India Ltd.	Swartika Kumari	Apoorv Agarwal-RP
7.	Comp. App. (AT) (Ins) No. 1092 of 2021	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.  <b>With</b>	Kunal Godhwani	P. Rameshbabu-R1 R.S. Sravankumar-R2
8.	Comp. App. (AT) (Ins) No. 158 of 2022	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.	Kunal Godhwani	P. Ramesh Babu-R1 R.S. Sravankumar-R2

9.	Comp. App. (AT) (Ins) No. 14 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Anr.  <b>With</b>	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
10.	Comp. App. (AT) (Ins) No. 15 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Ors.	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
11.	Comp. App. (AT) (Ins) No. 45 of 2022	Magadh Spun Pipe Ltd. Vs. State Bank of India	Dushyant	PBA Srinivasan Parth Tandon Nikita Ross-R1
12.	Comp. App. (AT) (Ins) No. 54 of 2022	Avneesh Kumar Singh & Anr. Vs. Rakesh Kumar Jain & Ors. Resolution Professional of SN Jee Buildwell Pvt. Ltd.  <b>With</b>	Prateek Gupta	Mohit Nandwani-R2
13.	Comp. App. (AT) (Ins) No. 05 of 2022	Ritika Arora Vs. Rakesh Kumar Jain & Ors.	Pardeep Dhingra	Rakesh Kr. Jain Akshat Bajpai-R1 Prateek Gupta-R2,3
14.	Comp. App. (AT) (Ins) No. 72 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Sri Adhikari Brothers Television Network Ltd. & Ors.  <b>With</b>	Vijay Nair	OP Gaggar-R2
15.	Comp. App. (AT) (Ins) No. 109 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Shi Adhikari Brothers Television Network Ltd. & Ors.	Vijay Nair	OP Gaggar-R2
16.	Comp. App. (AT) (Ins) No. 111 of 2022	Rosario D'Souza Vs. Union Bank of India & Anr.	Amir Arsiwala	Nirupama Kar R. Rajesh-R1
17.	Comp. App. (AT) (Ins) No. 121 of 2022	Kanchan Dutta Vs. Indiabulls Asset Reconstruction Company Ltd. & Ors.	Indranil Ghosh	Sumesh Dhawan Vatsala Kak-R1 & R2 Vikky Dang-R5
18.	Comp. App. (AT) (Ins) No. 176 of 2022	Karveer Nivasini Engineers & Suppliers Vs. Popular Steel Works and Agricultural Implements Pvt. Ltd.	Jasmeet Singh	Bhriгу Dhami

19.	Comp. App. (AT) (Ins) No. 335 of 2022	Anand Engineering Ltd. (Formerly Bajaj Infrastructure Development Company Ltd.) Through Its Authorised Representative Ranjan Baranwal Vs. Ramachandran Subramanian Liquidator for Tecpro Systems Ltd.	Alok K. Aggarwal	Kamil Khan Anurag Bhatt Lokesh Pathak
20.	Comp. App. (AT) (Ins) No. 362 of 2022	K.V. Jayaprakash Vs. State Bank of India & Anr.	Siddharth Sinha	Rajiv S Roy Avrojoyoti Chatterjee Satyam Saxena-R1
21.	Comp. App. (AT) (Ins) No. 366 of 2022	Dhiraj Sinha & Anr. Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd.  <b>With</b>	Vaibhav Singh	Shikha Khurana
22.	Comp. App. (AT) (Ins) No. 367 of 2022	Varun Chhabra & Anr. Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd.  <b>With</b>	Abhay P. Singh	Shikha Khurana
23.	Comp. App. (AT) (Ins) No. 389 of 2022	Manoj Roy Through Poa Holder Arun Roy Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd.	Abhay P. Singh	Riya Thomas
24.	Comp. App. (AT) (Ins) No. 580 of 2022	Piramal Capital & Housing Finance Ltd. Vs. Arpan Maheshkumar Shah Resolution Professional for Anuradha Real Estate Developers Pvt. Ltd.	Prateek Kumar	Natasha D. Shah
25.	Comp. App. (AT) (Ins) No. 581 of 2022	Bank Of Maharashtra Vs. Manjeet Cotton Pvt. Ltd. & Anr.	Jay Kathrani	Chitranshul A. Sinha Jaskaran S. Bhatia
26.	Comp. App. (AT) (Ins) No. 594 of 2022	Narenra Jindal Vs. Sharda Ma Enterprises Pvt. Ltd. & Ors.	K.K.R. Das	Aman Nandrajog Gaurav Arora-R3
27.	Comp. App. (AT) (Ins) No. 605 of 2022	Amrit Kumar Patel Vs. Phoenix ARC Pvt. Ltd. & Ors.	Naman Gauba	Gautam Singhal-R2

28.	Comp. App. (AT) (Ins) No. 706 of 2022	Kushal Maitra, Suspended Board of Director of Indus Integrated Information Management Ltd. Vs. Ganapati Stocks Pvt. Ltd. & Ors.	S.K. Pandey	Shaunak Mitra Saurav Jain-R1 to R6 Kamal Nayan Jain-R7
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**For Hearing**

29.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr.  <b>With</b>	Vasanth Rajasekaran	A. Muraleedharan Abhishek Vikram
30.	I.A. No. 1854 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	A Muraleedharan	Vasanth Rajasekaran Akshay Sachthey

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Hearing**

31.	Comp. App. (AT) (Ins) No. 100 of 2020 <b>(PH)</b>	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Avani Srivastava Raveena Rai
32.	Comp. App. (AT) (Ins) No. 101 of 2020 <b>(PH)</b>	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Rohit Ghosh
33.	Comp. App. (AT) (Ins) No. 109 of 2020 <b>(PH)</b>	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors.  <b>With</b>	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai-R2&R3
34.	Comp. App. (AT) (Ins) No. 248 of 2020 <b>(PH)</b>	State Tax Officer Vs. Ricoh India Ltd. & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson  
-sd/-  
Registrar**